Annexure-7 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Precision Realty Developers Private Limited; Date of commencement of CIRP: 20.10.2023 (order received on 25.10.2023)
NCLT order C. P. (LB) No. 163 of 2023 dated 20.10.2023 (order received on 25.10.2023)
List of creditors as on: 17/11/2023

List of operational creditors (Government dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Physical Copy Recesived
		Date of receipt	Amount claimed	Amount of claim admitted	Query Send claim	Claim acknowledged	Whether related party?	Address							
1								NIL							
2															